

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

44

T.C.P No. 169/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

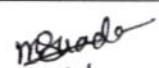
NAME OF THE PARTIES:

Neo Seamless Tubes Ltd.

V/s.

KLT Automotive & Tubular Products Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
44	Mayur S Kadam i/b Ashwar Laco	Advocate	

ORDER

TCP No. 169/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)